GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2292 ANSWERED ON:03.12.2009 COMMISSION RATE OF PETROL PUMP DEALERS Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rate of commission fixed to pay to the dealers of petroleum as on date;
- (b) whether there is a variation in the rate of commission being paid by oil PSUs to the dealers of petroleum, gas, diesel and kerosene;
- (c) if so, the details and the reasons therefor;
- (d) whether the Government have received requests from the dealers of various States for hike in the rate of commission being paid to them;
- (e) if so, the details thereof; and
- (f) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a)to(c): The current rates of Dealer/Distributors commission on Petrol, Diesel, Kerosene and Domestic LPG are given below:

Rs./Kilolitre

Petrol 1125/-

Diesel 673/-

Rs./Kilolitre

Kerosene

Wholesale Dealer's 263/-

commission (Form XV)

Wholesale Dealer's 220/-commission (other than Form XV)

Rs./cylinder

Domestic LPG

14.2 Kg Cylinder 21.94

The rates of Dealer's/Distributor's commission are revised from time to time. The Dealer's/ Distributor's commission for Petrol, Diesel, Kerosene and Domestic LPG are different due to difference in their business requirements like capital invested, working capital required, infrastructure required, quantum of stock loss and the costs of operation etc.

(d)to(f): The Government had received requests from the Federation of All India Petroleum Traders, All India Kerosene Dealers Federation, All India LPG Distributors Federation and the Federation of Gujarat Petroleum Dealers Associations for revision in the commission. The Dealer's/Distributor's commission for Kerosene, Domestic LPG and Petrol/Diesel has been revised with effect from 30.6.2009, 6.7.2009 and 26.10.2009 respectively.